

## Annexure-2

Name of the corporate debtor: Ind-Barath Thermal Power Limited

Date of commencement of liquidation: 31.03.2023;

List of stakeholders as on: 08.03.2024

## List of unsecured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of a ny mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
1	Arkay Energy Rameswaram Limited	13.05.2023	14,05,02,827.16	-	Unsecured	-	-	-	-	14,05,02,827.16	-	
2	Ind- Barath Energies (Thoothukkudi) Limited	13.05.2023	14,40,000.00	-	Unsecured	-	-	-	-	14,40,000.00	-	
3	ILFS - Bank Guarantee	09.05.2023	1,46,91,940.00	1,46,91,940.00	Unsecured	1,46,91,940.00	0.05%	-	-	-	-	Since Security interest not relinquished, no voting right in SCC and COC meeting given to ILFS against this claim amount
	<b>Total</b>		<b>15,66,34,767.16</b>	<b>1,46,91,940.00</b>		<b>1,46,91,940.00</b>	<b>0.05%</b>	-	-	<b>14,19,42,827.16</b>	-	